

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:548
ANSWERED ON:23.05.2006
FUNDS TO NGOS UNDER NORAD SCHEME
Singh Deo Smt. Sangeeta Kumari;Thummar Shri Virjibhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the objective of Norwegian Agency for Development Cooperation (NORAD) scheme;
- (b) the number of NGOs which have been allocated fund under NORAD scheme during each of the last three years, State-wise and NGO-wise;
- (c) whether the Government has made any assessment of the performance of such NGOs; and
- (d) if so, the action taken by the Government against the NGOs whose performance was found unsatisfactory?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a),(b),(c)&(d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a),(b),(c)&(d) OF LOK SABHA STARRED QUESTION NO. 548 FOR 23.5.2006 BY SHRIMATI SANGEETA KUMARI SINGH DEO AND SHRI V.K. THUMMAR REGARDING FUNDS TO NGOS UNDER NORAD SCHEME

(a) Swawlamban Scheme, previously known as Norwegian Agency for Development Cooperation (NORAD) Scheme, is fully funded from the domestic resources. It aims at providing training and skills development to the women to facilitate them obtain employment or self-employment on a sustained basis. The target group under the scheme are the poor and needy women, women from weaker sections of the society, such as SCs and STs, etc. The scheme since stands transferred to the States with effect from 1.4.2006.

(b) The information is available in the Annual Reports of the Ministry. The same can also be accessed at the Website of the Ministry titled www.wcd.nic.in

(c)&(d) Yes, Sir. Monitoring and Evaluation with reference to performance of the Swawlamban projects is undertaken by the State Women Development Corporations/ Central Social Welfare Board through its State Social Welfare Advisory Boards. Appropriate action, including recovery of Government of India grant and black-listing of the organizations/ institutions/NGOs, is taken in those cases where the performance is found to be unsatisfactory.